NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No.401/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M.

Name	of the Company	Bishender Singh-Vs-Kho	osla Steel Industries Pvt Ltd	
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA (PCS) ?

2. CS. ROHIT KUMAR KESHRI (PCS) S PETITIONERS.

Rabit Kishei

SMAKEEL KY AKHTEN ? Respondent

20/11/17

ORDER

Ld. Pr. CS for the petitioner and the Ld. Counsel for the respondent are present.

Petitioner has filed contempt application.

Respondent may file reply within 10 days from today with a copy in advance to the petitioner.

For disposal of the contempt application along with the C.P. both the parties are directed to file written statements within 3 weeks from today.

List on 16/01/2018 for hearing. Interim order, if any, is extended till next date of hearing.

(Jinan K.R.)

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Member (J)

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(V.P.Singh) Member (J)